

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In-charge (OIC) Litigation.

GOVERNMENT ORDER NO:- 3738 – JK (LD) of 2026

DATED:- 16 - 03 - 2026

Sanction is hereby accorded to the appointment of officer's of Finance Department as mentioned in annexure to this Government Order as Officer In-charge Litigation (OIC) in the cases indicated against each including contempt, including contempt petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 16.03.2026

No:-LAW-OIC/3/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (ACS), Finance Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned.
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

A Bali
16/03/26
(Ambica Bali)

Assistant Legal Remembrancer

Annexure to the Government Order No. 3738-JK (LD) of 2026 dated 16.03.2026.

S.No	Case No.	Title	OIC	Designation	Mob. No.	e-Mail ID
1.	OA No. 1374/2025	Mohan Lal Vs UT of J&K and Ors.	Ms. Rifat Aziz	Joint Director (Central)	97967 38886	funds-jk@nic.in
2.	WPC No. ___/2026	UT of J&K and Ors. Vs Shabir Ahmed	Smt. Sania Ahmad	Chief Accounts Officer	94192 58311	cao-gpfzphq@jk.gov.in
3.	WPC No. ___/2026	UT of J&K and Ors. Vs Mohd Farroq &Anr.	Smt. Sania Ahmad	Chief Accounts Officer	94192 58311	cao-gpfzphq@jk.gov.in
4.	OANo. 1036/2025	Sajad Maqbool & Ors. Vs UT of J&K &Ors.	Mr. Sheikh AbidManzoor	Chief Accounts Officer	91498 61699	sheikhaabid93@gmail.com
5.	TA No. 85/2024	Virinder Kumar Vaid Vs UT of J&K and Ors.	Sh. Jitvesh Singh	Chief Accounts Officer	94192 37717	caofundskathua86@gmail.com
6.	OA No. 1764/2025	Purnima Koul Vs UT of J&K and Ors.	Smt. Meetu Munshi	Accounts Officer	99589 74440	ao-migrantfunds@jk.gov.in
7.	OA No. 801/2025	Zubair Mohi-ud-din & Ors Vs UT of J&K and Ors.	Ms. Aiman Hijab Shah	Accounts Officer	94190 36777	shahaimanhijab@gmail.com
8.	TANo. 49/2023	Mushtaq Ahmad Shalla Vs UT of J&K and Ors.	Mr. Altaf Hussain	Chief Accounts Officer	97966 66555	Dfo-sgr@jk.gov.in
9.	WPC No. 2007/2025	Gh. Mohi-ud-din Malik Vs UT of J&K and Ors.	Mr. Ab. Rashid Dostum	Chief Accounts Officer	96979 00020	fundofficeang@gmail.com
10.	OA No. 45/2026	Manzoor Ahmad Dar Vs UT of J&K and Ors.	Mr. Sheikh Abid Manzoor	Chief Accounts Officer	91498 61699	sheikhaabid93@gmail.com
11	OA No. 951/2024	Muzamil Yaseen Vs UT of J&K and Ors	Mr. Sareer Ahmad Mir	Chief Accounts Officer	94190 75892	caodfoganderbal@gmail.com

6

Abali